

Development to review the flow of institutional credit for the Integrated Rural Development Programme. Instructions have been issued for the Integrated Rural Development Programme to ensure an even flow of applications from Block Offices to banks, to finalise all cases upto the stage of sanction of loan applications at camps, and to observe a non-banking working day to enable bank officials to go to the field and attend to the problems of beneficiaries. There are also Coordination Committees at the State, District and Block levels to review the flow of institutional credit.

(c) Yes, Sir.

(d) The State Secretaries in-charge of Ground Water Development in a Conference held at New Delhi, viewed Ground Water as a natural and economic resource for development planning and funding. Important issues discussed included the need to develop an information system, basin-wise resource planning, periodic assessment measures, conjunctive use, ground water monitoring, ground water augmentation, research and development needs, people's participation and organisational strengthening.

#### **Non-Development Expenditure**

2551. SHRI ANANTA PRASAD SETHI:  
Will the Minister of FINANCE be pleased to state:

(a) whether the non-development expenditure of Government is showing an increasing trend during the current financial year in comparison to the corresponding period last-year;

(b) whether the amount earmarked for development has also decreased in comparison to the last year; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) The rate of growth of non-development expenditure in 1989-90 B.E. is less than the growth of such expenditure in 1988-89 R.E. over 1987-88.

(b) Amount earmarked for developmental expenditure in 1989-90 B.E. is more than that in 1988-89 R.E.

(c) Does not arise.

#### **Bank Deposits**

2552. SHRI BANWARI LAL BAIRWA:  
Will the Minister of FINANCE be pleased to state:

(a) the details of deposits from public held by the nationalised banks, the State Bank of India and its subsidiaries as on 31 December, 1988, 31 March, 1989, 28 April, 1989, 26 May, 1989 and 30 June, 1989;

(b) whether there has been any negative growth in deposits as on 28 April, 1989 as compared with deposits as on 31 March, 1989; and

(c) the steps taken by Government to arrest fluctuations in deposits of banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). The information is being collected and will be laid on the Table of the House to the extent available.

#### **Relief under Revised Income Tax Act**

2553. SHRI LAKSHMAN MALLICK:  
Will the Minister of FINANCE be pleased to state: